Title: Regarding shutting down of regional office of the Rubber Board at Kothamangalam.

ADV. JOICE GEORGE (IDUKKI): The Rubber Board has been reducing its activities in the State of Kerala. The regional Office of the Board was established at Kotharnangalam in the year 1989. Almost 95% of the people in this area are engaged in rubber related activities. More than 23,000 hectares of land are under rubber cultivation and 67 rubber producers' societies are functioning in the region. Special programmes for tribal people are also being undertaken and 1300 hectares of land belonging to the tribal families have come under rubber cultivation with their involvement. The special officers deputed for the projects are supporting the tribe in forest planting activities. The convergence programmes under the MGNREGA have also been undertaken. If the regional office of the Board at Kothamangalam is shut down, it will affect the ongoing projects and activities. I urge upon the Government to take steps to retain the regional office of the Rubber board at Kothamangalam.

SHRI MALLIKARJUN KHARGE (GULBARGA): Madam Speaker, on the matter which I have raised, kindly ask the Home Minister to register FIR against the person who has given the wrong statement dividing the country...(*Interruptions*)

माननीय अध्यक्ष : ऐसा बार-बार नहीं होता है_।

…(<u>व्यवधान</u>)

13.54 hours

(At this stage, Shri K.C. Venugopal and some other hon. Members came and stood on the floor near the Table.)

...(Interruptions)